



Government of Jammu and Kashmir  
Department of Law Justice and Parliamentary Affairs  
(Power Section) Civil Secretariat.  
Srinagar/Jammu

Notication  
Srinagar, the 3<sup>rd</sup> August, 2017

SRO-. 324 In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the following officers to be the Executive Magistrates of the First Class who shall exercise all the powers of an Executive Magistrate of the First Class within their respective territorial jurisdiction of District Udhampur:-

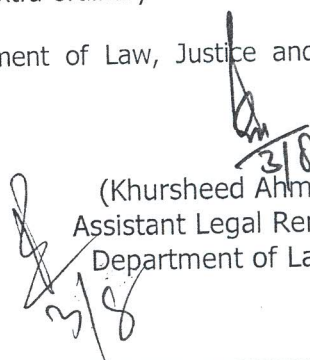
S.NO	Name of the Officer S/Shri	Designation/ Place of posting
01	Jagdish Chander	Naib Tehsildar Kulwanat
02	Puran Chand	Naib Tehsildar Dramthal
03	Suresh Parihar	Naib Tehsildar Roun
04	Vinod Kumar Badyal	Naib Tehsildar Tikri
05	Jyoti Parkash	Naib Tehsildar Panchari
06	Balwant Singh Wazir	Naib Tehsildar Udhampur

By order of the Government of Jammu and Kashmir.

Sd/-  
(Abdul Majid)  
Secretary to Government,  
Department of Law, Justice & PA

NO: LD (P) 04/Misc-1/Udhampur. Dated: 03 -08-2017  
Copy to the:-

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.
3. Registrar General, J&K High Court, Srinagar.
4. District Magistrate, Udhampur. This is with reference to his letter NO.DMU/JC/747 dated 31-07-2017.
5. Government Genral Manager, Government Press, Srinagar for publication in the extra-ordinary issue of the Government Gazettee.
6. SRO Section, Department of Law, Justice and Parliamentarty Affairs. (w.7.s.c.)
7. Concerned file.

  
(Khursheed Ahmed Bhat)  
Assistant Legal Remembrance  
Department of Law, J& PA